

महाराष्ट्र शासन राजपत्र भाग पाच-अ, गुरुवार ते बुधवार  
मार्च ६-१२, २०१४/फाल्गुन १५-२१, शके १९३५

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बुधवार, जुलै १८, २०१२/आषाढ २७, शके १९३४

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The following Bill is published under Rule 117 of the Maharashtra Legislative Assembly Rules :—

**L. A. BILL No. XXIV OF 2012.**

*A BILL*

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013.*

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-third Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Short title.  
Appropriation Act, 2012.

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Withdrawal  
of Rs.  
46,06,90,62,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2012-  
2013.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of four thousand six hundred six crores, ninety lakhs, sixty two thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2013, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2013.

**THE SCHEDULE**  
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department.</b>					
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services.	2,69,00,000	..	2,69,00,000
A-5	Social Services	2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	11,00,000	..	11,00,000
A-6	Information and Publicity	2220, Information and Publicity.	4,09,49,000	..	4,09,49,000
A-7	Civil Aviation	3053, Civil Aviation.	1,00,00,00,000	..	1,00,00,00,000
A-8	Census, Survey and Statistics	3454, Census, Survey and Statistics.	15,55,23,000	..	15,55,23,000
Total-General Administration Department.			1,22,44,72,000	..	1,22,44,72,000

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(1)	(2)	(3)	(4)	(5)
		<b>Home Department.</b>		
B-1	Police Administration	{ 2014, Administration of Justice. 2055, Police. 2070, Other Administrative Services.	2,08,40,01,000	2,08,65,01,000
B-3	Transport Administration	{ 2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	5,30,00,000	5,30,00,000
B-4	Secretariat and Other General Services.	{ 2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services. 2075, Miscellaneous General Services.	33,63,000	33,63,000
		Total-Home Department.	2,14,03,64,000	2,14,28,64,000
		<b>Revenue and Forests Department.</b>		
C-1	Revenue and District Administration	{ 2029, Land Revenue. 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration.	9,19,16,000	9,19,16,000
C-2	Stamps and Registration	{ 2070, Other Administrative Services. 2030, Stamps and Registration.	50,00,00,000	50,00,00,000
C-6	Relief on account of Natural Calamities.	{ 2245, Relief on Account of Natural Calamities.	5,06,25,00,000	5,06,25,00,000
C-7	Forest	{ 2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	4,22,67,000	4,22,67,000
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	{ 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	48,17,99,000	48,17,99,000
		Total-Revenue and Forests Department.	5,69,66,83,000	6,17,84,82,000

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**Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.**

D-3	Agriculture Services	{ 2401, Crop Husbandry. 2402, Soil and Water Conservation. 2415, Agricultural Research and Education.	6,85,48,18,000	...	6,85,48,18,000
D-4	Animal Husbandry	{ 2403, Animal Husbandry. 2405, Fisheries.	1,54,82,000	...	1,54,82,000
D-6	Fisheries		79,69,000	...	79,69,000
Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department.			6,87,82,69,000	...	6,87,82,69,000

**Urban Development Department.**

F-2	Urban Development and Other Advance Services	{ 2053, District Administration. 2070, Other Administrative Services. 2217, Urban Development.	35,86,46,000	...	35,86,46,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	{ 3054, Roads and Bridges. 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	45,85,00,000	...	45,85,00,000
Total-Urban Development Department.			81,71,46,000	...	81,71,46,000

**Finance Department.**

G-2	Other Fiscal and Miscellaneous Services	{ 2047, Other Fiscal Services. 2070, Other Administrative Services. 2075, Miscellaneous General Services. 2216, Housing.	1,00,00,000	...	1,00,00,000
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	4,15,00,000	...	4,15,00,000
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	1,60,58,000	...	1,60,58,000
Total-Finance Department.			6,75,58,000	...	6,75,58,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>Public Works Department.</b>					
H-3	Housing.	2216, Housing.		2,20,64,00,000	...	2,20,64,00,000
H-5	Roads and Bridges.	3054, Roads and Bridges.		67,05,23,000	...	67,05,23,000
		{ 2059, Public Works.				
		2202, General Education.				
		2203, Technical Education.				
		2205, Art and Culture.				
		2210, Medical and Public Health.				
		2217, Urban Development.				
		2230, Labour and Employment.				
		2403, Animal Husbandry.		3,37,95,00,000	...	3,37,95,00,000
		2405, Fisheries.				
		Total-Public Works Department.		6,25,64,23,000	...	6,25,64,23,000
	<b>Water Resources Department.</b>					
		{ 2402, Soil and Water Conservation.				
		2701, Major and Medium Irrigation.				
		2702, Minor Irrigation.				
		2705, Command Area Development.				
		2711, Flood Control and Drainage.				
		2801, Power				
		3402, Space Research.				
I-3	Irrigation, Power and Other Economic Services			15,06,34,000	...	15,06,34,000
I-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.		1,00,00,000	...	1,00,00,000
		Total-Water Resources Department.		16,06,34,000	...	16,06,34,000

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<b>Law and Judiciary Department.</b>				
J-1	Administration of Justice	2014, Administration of Justice	75,01,000	6,62,50,000
Total-Law and Judiciary Department.			75,01,000	6,62,50,000
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<b>Industries, Energy and Labour Department.</b>				
K-4	Labour and Employment.	2230, Labour and Employment.	37,36,000	...
		2801, Power	...	37,36,000
K-6	Energy	2810, Non-Conventional Sources of Energy.	3,02,02,00,000	...
		2851, Village and Small Industries.	...	3,02,02,00,000
K-7	Industries	2852, Industries.	6,48,02,000	...
		2853, Non-Ferrous Mining and Metallurgical Industries.	...	6,48,02,000
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services.	14,00,000	...
Total-Industries, Energy and Labour Department.			3,09,01,38,000	...
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<b>Rural Development and Water Conservation Department.</b>				
L-3	Rural Development Programmes.	2235, Social Security and Welfare.	5,23,37,09,000	...
		2406, Forestry and Wild Life.	...	5,23,37,09,000
		2415, Agricultural Research and Education.	...	5,23,37,09,000
		2501, Special Programmes for Rural Development.	...	5,23,37,09,000
		2505, Rural Employment.	...	5,23,37,09,000
		2515, Other Rural Development Programmes.	...	5,23,37,09,000
		2551, Hill Areas.	...	5,23,37,09,000
		2702, Minor Irrigation.	...	5,23,37,09,000
		2810, Non-Conventional Sources of Energy.	...	5,23,37,09,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	81,55,41,000
Total-Rural Development and Water Conservation Department.			5,23,37,09,000	81,55,41,000
			6,04,92,50,000	6,04,92,50,000

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(1)	(2)	(3)	(4)	Rs.	Rs.
	<b>Food, Civil Supplies and Consumer Protection Department.</b>				
M-2	Food.	2408, Food, Storage and Warehousing.	12,79,51,000	...	12,79,51,000
M-3	Secretariat and Other Economic Services	{ 3451, Secretariat-Economic Services. 3475, Other General Economic Services	19,30,000	...	19,30,000
	Total-Food, Civil Supplies and Consumer Protection Department.		12,98,81,000	...	12,98,81,000
	<b>Social Justice and Special Assistance Department.</b>				
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	{ 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	36,27,46,000	...	36,27,46,000
	Total-Social Justice and Special Assistance Department.		36,27,46,000	...	36,27,46,000
	<b>Planning Department.</b>				
O-5	Hill Areas.	2551, Hill Areas.	3,95,14,000	...	3,95,14,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	80,30,00,000	...	80,30,00,000
O-8	Tourism	3452, Tourism	2,00,00,000	...	2,00,00,000
	Total-Planning Department.		86,25,14,000	...	86,25,14,000
	<b>Public Health Department.</b>				
R-1	Medical and Public Health	{ 2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare.	1,28,16,87,000	...	1,28,16,87,000
R-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	2,36,93,000	...	2,36,93,000
	Total-Public Health Department.		1,30,53,80,000	...	1,30,53,80,000

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**Medical Education and Drugs Department.**

S-1 Medical and Public Health. 2210, Medical and Public Health. ... 20,24,99,000 20,24,99,000

Total-Medical Education and Drugs Department.

20,24,99,000 20,24,99,000

**Tribal Development Department.**

T-4 Secretariat-Social Services. 2251, Secretariat-Social Services. ... 15,00,000 15,00,000

2202, General Education.

2203, Technical Education.

2204, Sports and Youth Services.

2210, Medical and Public Health.

2211, Family Welfare.

2215, Water Supply and Sanitation.

2216, Housing.

2217, Urban Development.

2225, Welfare of Scheduled Castes, Scheduled

Tribes and Other Backward Classes.

2230, Labour and Employment.

2235, Social Security and Welfare.

2236, Nutrition.

2401, Crop Husbandry.

2403, Animal Husbandry.

2405, Fisheries.

2406, Forestry and Wild Life.

2425, Co-operation.

2501, Special Programmes for Rural

Development.

2505, Rural Employment.

2702, Minor Irrigation.

2801, Power

2810, Non-Conventional Sources of Energy.

2851, Village and Small Industries.

3054, Roads and Bridges.

Total-Tribal Development Department.

1,35,78,17,000 1,35,78,17,000

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(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>Co-operation, Marketing and Textiles Department.</b>					
V-2	Co-operation.	<ul style="list-style-type: none"> <li>2230, Labour and Employment.</li> <li>2235, Social Security and Welfare.</li> <li>2425, Co-operation.</li> <li>2435, Other Agricultural Programme</li> <li>2851, Village and Small Industries.</li> <li>3451, Secretariat-Economic Services.</li> <li>3456, Civil Supplies.</li> </ul>	64,05,32,000	...	64,05,32,000	
	Total-Co-operation, Marketing and Textiles Department.		64,05,32,000	...	64,05,32,000	
	<b>Higher and Technical Education Department.</b>					
W-2	General Education.	2202, General Education.	2,93,52,04,000	...	2,93,52,04,000	
W-3	Technical Education.	2203, Technical Education.	90,52,92,000	...	90,52,92,000	
W-4	Art and Culture	<ul style="list-style-type: none"> <li>2205, Art and Culture.</li> <li>2230, Labour and Employment.</li> </ul>	2,00,000	...	2,00,000	
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	7,99,99,000	...	7,99,99,000	
	Total-Higher and Technical Education Department.		3,92,06,95,000	...	3,92,06,95,000	
	<b>Women and Child Development Department.</b>					
X-1	Social Security and Nutrition	<ul style="list-style-type: none"> <li>2235, Social Security and Welfare.</li> <li>2236, Nutrition.</li> </ul>	27,06,00,000	...	27,06,00,000	
	Total-Women and Child Development Department.		27,06,00,000	...	27,06,00,000	

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**Water Supply and Sanitation Department.**

Y-2	Water Supply and Sanitation. 2215, Water Supply and Sanitation.	35,76,08,000	...	35,76,08,000
Y-5	Secretariat-Economic Services. 3451, Secretariat-Economic Services.	75,00,000	...	75,00,000
	Total-Water Supply and Sanitation Department.	36,51,08,000	...	36,51,08,000

**Tourism and Cultural Affairs Department.**

ZD-2	Art and Culture 2205, Art and Culture	3,61,62,000	...	3,61,62,000
	Total-Tourism and Cultural Affairs Department	3,61,62,000	...	3,61,62,000

**Minorities Development Department.**

ZE-1	Minorities Development	2052, Secretariat-General Services	...	25,00,01,000
		2053, District Administration		
		2075, Miscellaneous General Services.		
		2205, Art and Culture		
		2235, Social Security and Welfare.		
		Total-Minorities Development Department.	...	25,00,01,000

**Marathi Language Department.**

ZF-1	Secretariat-General Services 2052, Secretariat-General Services	12,00,000	...	12,00,000
ZF-2	Art and Culture 2205, Art and Culture	59,40,000	...	59,40,000
	Total-Marathi Language Department	71,40,000	...	71,40,000
	Total-A-Expenditure on Revenue Account.	41,28,39,72,000	1,36,60,90,000	42,65,00,62,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>						
<b>General Administration Department.</b>						
A-9	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	36,50,000	...	...	36,50,000
			Total-General Administration Department.	...	...	36,50,000
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>						
D-9	Capital Expenditure on Animal Husbandry	4403, Capital Outlay on Animal Husbandry.	47,51,000	...	...	47,51,000
			6403, Loans for Animal Husbandry	...	...	47,51,000
			Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	...	...	47,51,000
<b>School Education and Sports Department.</b>						
E-4	Capital Outlay on Education, Sports, Art and Culture	4202, Capital Outlay on Education, Sports, Art and Culture	18,00,000	...	...	18,00,000
			Total-School Education and Sports Department.	...	...	18,00,000
<b>Public Works Department.</b>						
H-7	Capital Expenditure on Social Services and Economic Services	4216, Capital Outlay on Housing. 5054, Capital Outlay on Roads and Bridges.	1,000	...	...	1,000

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H-8 Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works.			
	4202, Capital Outlay on Education, Sports, Art and Culture.			
	4210, Capital Outlay on Medical and Public Health.			
	4217, Capital Outlay on Urban Development.			
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	57,59,94,000	...	57,59,94,000
	4235, Capital Outlay on Social Security and Welfare.			
	4250, Capital Outlay on Other Social Services.			
	4405, Capital Outlay on Fisheries.			
	4202, Capital Outlay on Education, Sports, Art and Culture.	56,27,99,000	...	56,27,99,000
	4210, Capital Outlay on Medical and Public Health.			
H-9 Capital Outlay on Removal of Regional Imbalance	4250, Capital Outlay on Other Social Services.			
	Total-Public Works Department.	1,13,87,94,000	...	1,13,87,94,000
<b>Water Resources Department.</b>				
I-5 Capital Expenditure on Irrigation.	4402, Capital Outlay on Soil and Water Conservation.			
	4701, Capital Outlay on Major and Medium Irrigation.	2,000	...	2,000
	4702, Capital Outlay on Minor Irrigation.			
	4711, Capital Outlay on Flood Control Projects			
	4801, Capital Outlay on Power Projects.			
Total-Water Resources Department.		2,000	...	2,000

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(1)	(2)	(3)	(4)	Rs.	Rs.
	<b>Law and Judiciary Department.</b>				
J-4	Capital Outlay on Public Works. 4059, Capital Outlay on Public Works.			1,000	1,000
		Total-Law and Judiciary Department.		1,000	1,000
	<b>Rural Development and Water Conservation Department.</b>				
L-7	Capital Expenditure on Rural Development	{ 4402, Capital Outlay on Soil and Water Conservation. 4515, Capital Outlay on Other Rural Development Programme 4702, Capital Outlay on Minor Irrigation. 6216, Loans for Housing.		1,50,00,00,000	1,50,00,00,000
		Total-Rural Development and Water Conservation Department.		1,50,00,00,000	1,50,00,00,000
	<b>Food, Civil Supplies and Consumer Protection Department.</b>				
M-4	Capital Expenditure on Food.	4408, Capital Outlay on Food, Storage and Warehousing.		25,00,00,000	25,00,00,000
		Total-Food, Civil Supplies and Consumer Protection Department.		25,00,00,000	25,00,00,000
	<b>Social Justice and Special Assistance Department.</b>				
N-4	Capital Expenditure on Social Services	{ 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4235, Capital Outlay on Social Security and Welfare. 6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		25,00,00,000	25,00,00,000
		Total-Social Justice and Special Assistance Department.		25,00,00,000	25,00,00,000

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**Medical Education and Drugs Department.**

S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	1,00,00,000	...	1,00,00,000
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Total-Medical Education and Drugs Department.			1,00,00,000	...	1,00,00,000

**Tribal Development Department.**

T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4250, Capital Outlay on Other Social Services. 4402, Capital Outlay on Soil and Water Conservation. 4403, Capital Outlay on Animal Husbandry 4404, Capital Outlay on Dairy Development 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges.	2,000	...	2,000
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Total-Tribal Development Department.			2,000	...	2,000

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मार्च ६-१२, २०१४/फाल्गुन १५-२१, शके १९३५



महाराष्ट्र शासन राजपत्र भाग पाच-अ, गुरुवार ते बुधवार  
मार्च ६-१२, २०१४/फाल्गुन १५-२१, शके १९३५  
STATEMENT OF OBJECTS AND REASONS.

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The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2012-13.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	42,65,00,62,000
(b) Capital Expenditure	. .	3,41,90,00,000
Total	. .	<hr/> 46,06,90,62,000 <hr/>

Mumbai,  
Dated the 18th July 2012.

AJIT PAWAR,  
Deputy Chief Minister.